

ITEM NO.32

COURT NO.1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).8411/2015

MOHAR SAI & ANR.

Appellant(s)

VERSUS

GAYATRI DEVI & ORS.

Respondent(s)

Date : 28-03-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s) Ms. Sumita Hazarika, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite service, no one has entered appearance on behalf
of the respondents.

Heard learned counsel for the appellants.

Judgment reserved.

(Chetan Kumar)
Court Master

(H.S.Parasher)
Assistant Registrar